

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 21.05.2018

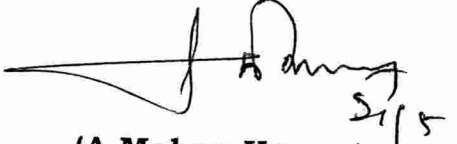
**ORDER NO. 108 OF 2018**

Hon'ble President is pleased to modify the Roster Order No. 105 of 2018 for 22/05/2018 for CESTAT, New Delhi to the extent indicated below:-

On 22/05/2018 at 02.30 P.M. Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part heard matters:-

ST/57327, 59197, 59238 & 60811/2013-Cus(DB)

By order



**(A.Mohan Kumar)**  
**Registrar**

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SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/ Website/Guard File/Office Copy.



**Dy.Registrar**